classified US Report. However, Government is aware of a study by US Senate titled "Avoiding Water Wars" which *inter-alia*, brought out that the Indus Water Treaty has been the primary vehicle for resolving conflicts over the said water between India and Pakistan. A breakdown in the Treaty's utility in resolving water conflicts could have serious ramifications for regional stability.

- (b) The Government of India strives towards having cordial relationship with neighbouring countries as per the provisions of bilateral agreements/treaties including Indus Water Treaty.
- (c) Several steps for augmentation, conservation and efficient management of water resources are taken up by the respective State Governments. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes.

## Lift irrigation projects in Maharashtra

- 2785. DR. JANARDHAN WAGHMARE: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether a number of districts of various States particularly Maharashtra have been badly affected by drought;
- (b) if so, whether the farmers of drought affected areas are being encouraged to adopt lift irrigation for the purpose of irrigation;
- (c) if so, whether Government has formulated any scheme for the funding of lift irrigation projects, particularly in Maharashtra; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) The State Government concerned is responsible for notifying the drought affected districts of the State. After the notification, the State Government sends Memorandum seeking Central financial assistance from National Disaster Response Fund (NDRF) due to drought to the Ministry of Agriculture. During 2011-12, the Governments of Karnataka and Andhra Pradesh sent Memoranda seeking Central financial assistance from NDRF to the Ministry of Agriculture in respect of 23 districts and 22 districts declared as drought affected respectively for the drought. During 2012-13, Govt. of Maharashtra has declared drought in 15 districts.

(b) to (d) Irrigation being a State subject, the planning, execution, operation and maintenance of irrigation projects including Lift Irrigation schemes are carried out by the State Government from their own resources as per their own priorities.

However, Central Assistance (CA) under AIBP is provided to the State Governments to expedite completion of the irrigation projects.

The details of major/medium Lift Irrigation projects of Govt. of Maharashtra approved by Planning Commission and the central assistance provided under Accelerated Irrigation Benefits Programme (AIBP) is at Statement-I (See below). The details of major/medium irrigation projects of Govt. of Maharashtra including Lift component approved by Planning Commission and the central assistance provided under AIBP is at Statement-II.

Statement-I

Details of Major/Medium Lift Irrigation Projects of Government of Maharashtra approved by Planning Commission and the central assistance provided under Accelerated Irrigation Benefits Programme (AIBP)

Sl.		Major/Medium	Date of Approval by Planning	Central Assistance (CA) released under AIBP (Rs. in crores)
	T 10 T 10 T	3.6.1	Commission	C 120
1.	Tajnapur Lift Irrigation Project Phase-I	Medium	29.07.2002	2 6.430
2.	Kirmiri Darur Lift Irrigation Scheme	n Medium	13.10.2003	Not included in AIBP
3.	Sonapur Tomta Lift Irrigation Scheme	Medium	13.10.2003	Not included in AIBP
4.	Haranghat Lift Irrigation scheme	Medium	16.03.2006	Not included in AIBP
5.	Krishna Koyna Lift Irrigation Scheme (New)	Major	13.10.2009	335.787
6.	Tembhu Lift Irrigation Project	Major	09.06.2011	Not included in AIBP

## Statement-II

Details of major/medium irrigation projects including lift component of Government of Maharashtra approved by Planning Commission and the central assistance provided under Accelerated Irrigation Benefits Programme (AIBP)

Sl. No.	Project Name	Major/Medium	Date of Approval by Planning	Central Assistance (CA) released under AIBP
			Commission	(Rs. in crores)
1	2	3	4	5
Bembla River Project Major		14.06.2007	619.868	

## Use of ground water in rural areas

2786. SHRI MOHD. ALI KHAN: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has made surveys on ground water use in rural areas especially in backward areas and other States;
  - (b) if so, the details thereof during the last three years;
  - (c) the views of experts in this regard; and
- (d) the plan of action prepared for the backward areas in using safe ground water for the Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Central Ground Water Board and State Ground Water Organizations jointly carry out periodic assessment of replenishable ground water resources and their withdrawal in all the States in the country also covering rural areas including backward areas.

- (b) As per latest assessment of ground water resources (as on 2009), stage of ground water development in the country has been estimated as 61%. State wise details of ground water resource assessment 2009 are given in Statement (*See* below).
  - (c) Government of India has constituted a Central Level Expert Group for